

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TRANSSTROY TIRUPATI - TIRUTHANI - CHENNAI TOLLWAYS PRIVATE LIMITED Date of Commencement of Liquidation: 19-04-2022; List of Stakeholders as on Date: 30-11-2022;
Name of IP: Mr. Sanjay Kumar Mishra; Process Number: 1; Last 5 digit of registration number: 11730

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		26631404		26631404				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	7385780975	6	7381139883		4641092	0	Annexure 3
4	Unsecured financial creditors	1	1103867025	1	1103867025		0	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	62765107	2	257989		62507118		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	5716353733	2	237506610		5478847123		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		11	14295398244	11	8749402911			0	